

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 171 of 2015 & IA No. 281 of 2015 and
Appeal No. 128 of 2015 & IA Nos. 203 & 204 of 2015**

Dated : 16th September, 2016

In the matter of:

Appeal No. 171 of 2015 & IA No. 281 of 2015

M/s Spectrum Power Generation Ltd.	...	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

Appeal No. 128 of 2015 & IA Nos. 203 & 204 of 2015

Samalkot Power Ltd.	...	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

ORDER

The court could not assemble on 13/09/2016 due to declared holiday on account of Eid. As agreed by the parties list the matter on **19/10/2016**.

COURT MASTER